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(PART – I SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPT. OF COMMERCE
DIRECORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 142 (RE-2008)/2004-2009
NEW DELHI, DATED THE 4th February, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I RE2008.

1. The Title of Table 13 is replaced as under: **“Flower, Fruit, Vegetables & Other Products”**
2. In Table 13 of Appendix 37A of the HBP v1, the following is added after VKGUY entry 13.17.

Table 13. - Flower, Fruit, Vegetables & Other Products				
Sl. No	VKGUY Product Code	ITC HS Code	Description	Date of export from which benefits will be admissible
18	13.18	1604	All Frozen Fish Products covered under ITC HS Code 1604	1.4.2008
19	13.19	1605	All Frozen Fish Products covered under ITC HS Code 1605	1.4.2008
20	13.20	-	All Frozen Fish Products covered under the following ITC HS codes: ‘0303’, ‘030420’, ‘030611’, ‘030612’, ‘030613’, ‘030614’, ‘030710’, ‘030739’, ‘030741’, ‘030749’ ‘030759’, ‘030760’.	1.4.2008

This issues in Public interest.

Sd/-
(R.S. Gujral)

Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India
(Issued from F.No.01/91/180/2057/AM09/PC3)